

**FORM FOR TUITION RE – IMBURSEMENT CLAMING**

1. Date of last claim : \_\_\_\_\_
2. Period for which re-imburement was claimed : \_\_\_\_\_
3. Period to which present claim pertains

Sl.	Name of the child	School in which studying and location of the school(State whether Govt./Govt. aided sources)	Class in which studying	Monthly tution fee paid actually	Amt. of Govt. scholarship	Amt. of scholarship recovered if any	Amt. of reimbursement claimed to be stricted to fee from other

1. Certified that my child mentioned above in respect of whom reimbursement of tuition fees is claimed is studying in the school mentioned in Column No. 3 above which is a recognized school and that the tuition fee indicated against him have actually been paid by me.
2. Certified that my wife/husband is/not in Govt. Service and that no re-imburement would be claimed by her/him.
3. My wife/husband is employed with \_\_\_\_\_ she/he is not entitled to re-imburement of Tuition fee in respect of our children. She/He is entitled to re-imburement of tuition fees in respect of our children as follows.
4. Certified that the name of the child mentioned above has been studying in the same class for more than 2 years.
5. Certified that the name of the child mentioned above has been claims the children’s Education Allowance under the Ministry of Finance order issued separately in respect of the children mentioned above.
6. Strike off what is not applicable. Employer other than Central Government to be mentioned.

\_\_\_\_\_

Dated:- \_\_\_\_\_ SIGNATURE OF THE GOVT. SERVANT \_\_\_\_\_ DESIGNATION

**SCHOOL/ COLLEGE NAME & LOCATION OF THE INSTITUTION**

Certified that Sh./Ms. \_\_\_\_\_ Son/Daughter of Mr./Mrs. \_\_\_\_\_  
\_\_\_\_\_ is a student of \_\_\_\_\_ class since  
\_\_\_\_\_ he/ she is not in receipt of scholarship of Rs. \_\_\_\_\_ P.M. from  
\_\_\_\_\_ He/She paid tuition fee Rs. \_\_\_\_\_ P.M. for the period from  
\_\_\_\_\_ to \_\_\_\_\_ as per details given below:-

1.	Tuition Fess	@ Rs. _____	P.M.
2.	Science Fees	@ Rs. _____	P.M.
3.	Music Fees	@ Rs. _____	P.M.
4.		@ Rs. _____	P.M.
5.		@ Rs. _____	P.M.
6.		@ Rs. _____	P.M.
	TOTAL	@ Rs. _____	P.M.

It is also certified that \_\_\_\_\_ School / College is recognized  
by Educational Authorities of \_\_\_\_\_ State. (Not applicable, for Government School  
under the Municipal Corporation Committee.

Date from which continuously studying in same class \_\_\_\_\_

PRINCIPAL/HEAD MASTER/ HEAD MISTRESS.